

(b) the nature of works likely to be taken up during this year?

The Minister of Health and Family Planning (Dr. Sushila Nayar) : (a) As the details of the scheme for the supply of water to Cannanore, Tellicherry and Mahe furnished by the Government of Kerala were inadequate, the State Chief Engineer has been asked by the Central Public Health Engineering Organisation of the Directorate General of Health Services to submit the details in a complete shape for scrutiny and approval. These details are still awaited.

(b) Does not arise.

Pazhassi Irrigation Scheme

1886. **Shri Pottekkatt :**
Shri A.V. Raghavan :
Shri Mohammed Koya :

Will the Minister of Irrigation and Power be pleased to state :

(a) whether the Government of Kerala have decided to divert the funds meant for Pazhassi Irrigation Scheme for the Kallada irrigation scheme ;

(b) whether it is a fact that "Pazhassi" is the only irrigational project sanctioned in the Cannanore district of Kerala so far; and

(c) when the "Pazhassi" project will be completed?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed) :

(a) No.

(b) Yes.

(c) The project is programmed to be completed by the end of the Fourth Five Year Plan.

Gold Smuggling

1987. **Shri V. V. Thevar :** Will the Minister of Finance be pleased to state :

(a) the value of smuggled goods sized on the East Coast from Madras to Kanyakumari in 1964-65 and 1965-66 ;

(b) the amount incurred on the staff who seized the goods during the above period ; and

(c) whether Government propose to employ helicopters for effective patrolling in this area for this purpose.

The Minister of Finance (Shri Sachindra Chaudhuri) : (a) The value of smuggled goods seized on the East Coast between Madras and Kanayakumari in 1964-65 and 1965-66 is Rs. 31,70,167/- and Rs. 38,72,802/- respectively.

(b) The amount incurred on the staff during 1964-65 and 1965-66 is Rs. 7,91,120 and Rs. 8,29,872/- respectively.

(c) Government have constantly under review various means to strengthen the patrolling of coastal areas.

वक्फ बोर्ड द्वारा पाकिस्तानी राष्ट्रजन को मुतावल्ली के रूप में रजिस्टर किया जाना

1988. श्री सिद्धेश्वर प्रसाद : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान 17 मई, 1966 के 'वीर भर्जून' में प्रकाशित इस टिप्पणी की ओर दिलाया गया है कि नासिर हुसैन नामक एक पाकिस्तानी राष्ट्रजन को वक्फ बोर्ड में 1962 में मुतावल्ली के रूप में रजिस्टर किया था जबकि उसने भारतीय नागरिकता प्राप्त नहीं की थी ;

(ख) यदि हां, तो क्या इस सारे मामले की जांच की गई है; और

(ग) इसे जांच के फलस्वरूप किन तथ्यों का पता चला है ?

सिंचाई और विद्युत मंत्री (श्री फलखदीन अहमद) : (क) से (ग). दरगाह सन्निया से सम्बद्ध वक्फ नामे की शर्तों के अनुसार सैयद नासिर हुसैन 1962 में उक्त दरगाह के

सज्जदानशील और मुत्सल्ली बने थे। उनकी प्रार्थना पर दिल्ली वक्फ बोर्ड ने केन्द्रीय वक्फ अधिनियम 1954 की धारा 25 के अन्तर्गत वक्फ को रजिस्टर कर लिया। सैयद नासिर हुसैन की नागरिकता का प्रश्न न्यायालय में विचाराधीन है।

Establishment of Industries in U.P.

1989. **Shri S. M. Banerjee** : Will the Minister of **Planning and Social Welfare** be pleased to state :

(a) whether some more industries, large, medium and small, are likely to be established in U.P. during the Fourth Plan period;

(b) if so, the names of those industries; and

(c) the aid promised to set up those industries?

The Minister for Planning and Social Welfare (Shri Asoka Mehta) :

(a) Yes, Sir.

(b) Four Central industrial projects *viz.*, Gorakhpur Fertilisers, Gorakhpur, Antibiotics plant, Rishikesh, Heavy Electricals project, Hardwar and the Diesel Locomotive Works Varanasi, which are under implementation, will be completed during the Fourth Plan. Among the new large and medium industrial projects included in the Central Sector during the Fourth Plan and whose locations have been decided, the following are proposed to be set up in U.P. : a Heavy Pumps and Compressors Project and a Heavy Structural Project at Naini (Allahabad) and a Central Foundry Forge for Heavy Electricals at Hardwar. In addition, the Railway Board have under consideration a proposal to set up a steel foundry at Naini (Allahabad).

In the State Sector, two major schemes *viz.* Dalla Cement Factory and manufacture of optical instruments at the Precision Instruments Factory, Lucknow, which are under implementation, will be completed during the Fourth Plan. As regards new

projects to be set up by the State Government during the Fourth Plan period, decision will be taken at the time of the finalisation of the State Plan.

As regards the small industries sector, it is not possible to say at this stage about the types of industries that would be set up during the Fourth Plan period as most of them will be in the private sector.

(c) Central assistance to the State for the development of industries in the Fourth Plan will be decided at the time of the finalisation of the State Plan.

Unemployment Problem

1990. **Shri H.C. Linga Reddy** :

Shri P.R. Chakraverti :

Shri S.C. Samanta :

Shri Bhagwat Jha Azad :

Shri M.L. Dwivedi :

Shri Subodh Hanada :

Shri Dasaratha Deb :

Shri Biren Dutta :

Will the Minister of **Planning and Social Welfare** be pleased to state :

(a) the extent to which the Third Five Year Plan has solved the unemployment problem and the extent of backlog of unemployment and under-employment spilling over to the Fourth-Five Year Plan ; and

(b) the employment potential of the Fourth Plan, both educated and uneducated, skilled and unskilled?

The Minister of Planning and Social Welfare (Shri Asoka Mehta) : (a) It is estimated that during the Third Plan, employment opportunities of the order of 10.5 million were created outside agriculture and about 4 million within agriculture. Estimates of unemployment and under-employment are subject to many limitations. It is reckoned, however, that at the beginning of the Fourth Plan, the backlog of unemployment was of the order of 9 to 10 million, of whom about three-fourths were in the rural areas. The total number of unemployed persons willing and available to take up additional work is reckoned roughly at about 16 million.